## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

### **NEW DELHI**

## COMPANY APPEAL (AT) NO.134 OF 2020

#### In the matter of:

Macquairie SBI Infrastructure Investment Pte Ltd & Anr Appellant

Vs

Soham Renewable Energy India Pvt Ltd.

Respondent

Ms. Sonam Gupta, MR. Manu Mishra, Mr. Saumay Kapoor and Mr. K. Dutta, Advocates for Appellant.

Ms Neha Mathen, Advocate for R2 to R6.

Ms Anuradha Agnihotri, advocate for R7.

Mr. Aditya Chatterjee, Mr Nitya Kalyan, Advocates for R1 and R8.

Mr. RV Goutham, Advcoatge for R7.

Mr. Udaya Holla, Sr. Advocate for R2 to 6.

# With COMPANY APPEAL (AT) NO.135 OF 2020

## In the matter of:

Macquairie SBI Infrastructure Investment Pte Ltd & Anr Appellant

Vs

K. Sadananda Shetty & Ors

Respondent

Ms. Sonam Gupta, MR. Manu Mishra, Mr. Saumay Kapoor, Advocates for Appellant.

Ms Neha Mathen, Advocate for R1 to R5.

Ms Anuradha Agnihotri, advocate for R13.

Mr. Aditya Chatterjee, Mr Nitya Kalyan, Advocates for R6-R12.

Mr. RV Goutham, Advcoatge for R13.

Mr. Udaya Holla, Sr. Advocate for R1 to 5.

## <u>ORDER</u>

**21.09.2020**- Heard learned counsel for the appellant in part. Both the parties are directed to file convenience compilation and also written submissions not

more than three pages with citations within five days with an advance copy to the opposite counsel. List the appeals for hearing on 8<sup>th</sup> October, 2020.

(Justice Jarat Kumar Jain) Member (Judicial)

> (Mr. Balvinder Singh) Member (Technical)

Bm/rr